

Wage Board for Iron Ore and Mining Industry.

Sl. No.	Name of the Mines
1.	Talen Mine
2.	Dan Caund Mine
3.	Vinchunderem Mine
4.	Suctolem Mine
5.	Unanda Mine
6.	Bagatine Mine
7.	Pandavasoda Mine
8.	Collen Mine
9.	Kurprem Mine
10.	Cola+Pola Dongor Mine
11.	Patiafal Mine
12.	Devachim Raim Mine
13.	Kurnol Mine
14.	Charmal Mine
15.	Nilatambo Mines
16.	Zambeagal Mine
17.	Cuelon Mines
18.	Colamba Mine
19.	Pandovasoda Mine
20.	Minatil Murdi
21.	Chirband Mine
22.	Bitel Fata Mine
23.	Curedo Dongorwaddo
24.	Dabal Mine

Industrial Disputes in States

701. SHRI N. E. HORO : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the names of the States where the Industrial disputes have affected the workers and the estimate of loss Government had to suffer during 1971 ; and

(b) the steps Government have taken to face such problems ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) According to available information, work-stoppages due to industrial disputes during January to September, 1971 have been reported from all the States except Himachal Pradesh from whom the relevant returns have yet to be received. Estimated loss in production due to 604 work-stoppages out of a total of 1,436 stoppages during January to September,

1971 for which provisional information is available, is reported to be Rs. 29.58 crores.

(b) The Industrial Relations Machinery continues to make efforts to minimise work-stoppages through preliminary discussions, conciliation and adjudication or arbitration as necessary under the existing statutory machinery and voluntary arrangements ; Government have also been holding discussions with the interests concerned, including the workers' and Employers' Organisations, to evolve agreed measures to secure improvements in the industrial relations system.

Reduction in Working Hours of Workers

702. SHRI SAROJ MUKHERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have any proposal under consideration to reduce the working hours of the employees and workers from 48 hours a week to 40 hours a week ; and

(b) if so, the salient features of the proposal ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No such proposal is under consideration.

(b) Does not arise.

Strike in Textile Mills in Gujarat

703. SHRI HARI KISHORE SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there has been strike in most of the textile mills in Gujarat state ;

(b) if so, the estimated financial loss due to this strike ;

(c) the reasons of this strike ; and

(d) whether the demands of workers have been met by Textile Mill owners, if so, the particulars thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.